

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 036.

Dated: **7 APR 1995**

APPLICATION NO.

968 of 1995.

APPLICANTS: **Sri.Vaiginath**

V/S.

RESPONDENTS: **The Sub-Divisional Engineer,
Telephone Deptt.Bidar and others.**

To

1.

**Sri.Kashinath Rao Patil, Advocate,
No.13,First Main Roed,Gandhinagar,
Bangalore-560 009.**

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on **03-04-1995.**

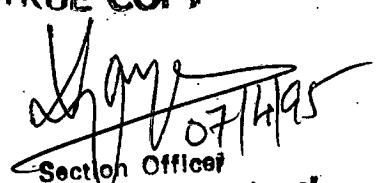
Iseved on

7/4/95

*gm**

Deputy Registrar
JUDICIAL BRANCHES.

Sri Vaiginath v/s Sub-Divl Engrs. Telephones, Bedar & Ors.

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--|
| | | <p><u>OA No. 968/95</u></p> <p><u>PKS(vc)/TVR(NA)</u></p> <p><u>3-4-1995</u></p> <p>Case called twice. Applicant and his counsel absent. Case Dismissed for non-prosecution.</p> <p>sd- sd- V(A) VC</p> <p>TRUE COPY  07/4/95 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore </p> |

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Dated **26 JUN 1995**

APPLICATION NO. 968 of 1995.

APPLICANTS: **Vaijinath**

V/S.

RESPONDENTS: **The Sub-Divisional Engineer,
Telephones Dept., Bidar and others.,**

To

1. Sri.Kashinath Rao Patil, Advocate,
No.18, First Main Road,Gandhinagar,
Bangalore-560 009.
2. The Sub-Divisional Engineer, Telephones Departt.
Bidar.
3. The Chief General Manager, Telecom District,
Karnataka Circle, Bangalore-560 009.
4. Secretary, Ministry of Communications,
Sanchar Bhavan, New Delhi-110001.
5. The Telecom District Engineer, Bidar.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 12-06-1995.

Issued on
26/06/95

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

OK

In the Central Administrative Tribunal
 Bangalore Bench
 Bangalore

968 of 1995

Sri. Vaijnath

ORDER SHEET (Contd.)

As the Sub Divisional Engineer, Telephone Bidar,

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--|
| | | <p><u>PKS VC/TVR MA</u></p> <p>12.6.1995</p> <p><u>ORDERS ON M.A. No.258/95 for restoration:</u></p> <p>Heard Shri Mohammed Bakshi, learned counsel for the applicant. Application restored.</p> |
| | | <p>Heard the counsel for admission. We see no good reasons to admit this application. Herein the applicant complains of non-entertaining of his claim for casual work. It is seen that the applicant has worked for 240 days but we notice that for 7 long years he remained without any trace. Under the circumstances he complains futilely in not being reinstated to the original post. It could not be done and has been rightly rejected. Application dismissed. No costs.</p> |



TRUE COPY

Shay
 Section Officer
 Central Administrative Tribunal
 Bangalore Bench
 Bangalore

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MEMBER [A]

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 VICE-CHAIRMAN